

**HARYANA STATE POLLUTION CONTROL BOARD**
SECTOR -16A, Ballabgarh Region, FARIDABAD

No. HSPCB/BR/2021/ 5746-48

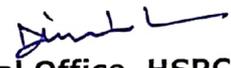
Dated: 13/01/21

To

The Registrar General,
National Green Tribunal,
New Delhi.**Sub:- Status report on behalf of Municipal Corporation, Faridabad and Haryana State Pollution Control Board and in compliance of order dated 11.11.2020.**

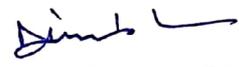
In this connection, please find enclosed herewith the Status report on behalf of Municipal Corporation, Faridabad and Haryana State Pollution Control Board and in compliance of order dated 11.11.2020.

DA/as above


Regional Office, HSPCB
Ballabgarh Region**Endstt. No.****Dated:**

A copy of above is forwarded to the legal cell, Haryana State Pollution Control Board, Panchkula for information and necessary action please.

DA/as above


Regional Office, HSPCB
Ballabgarh Region**Endstt. No.****Dated:**

A copy of above is forwarded to The Chairman, Haryana State Pollution Control Board, Panchkula for information and necessary action please.

DA/as above

Digitally signed by DINESH
KUMAR
Date: Wed Jan 13 17:20:42 IST
2021
Reason: Approved


13/1/2021
Regional Office, HSPCB
Ballabgarh Region

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION No. 260 of 2020

IN THE MATTER OF:

Surender Tewatia & Ors. Applicant

Versus

State of Haryana & Others Respondents

**REPORT ON BEHALF OF MUNICIPAL CORPORATION,
FARIDABAD AND HARYANA STATE POLLUTION CONTROL
BOARD AND IN COMPLIANCE OF ORDER DATED 11.11.2020.**

MOST RESPECTFULLY SHOWETH:

1. That the Hon'ble Tribunal vide order dated 11.11.2020 has taken cognizance of the original application making certain allegations and has sought report after taking appropriate action. It is humbly submitted that liberty is being craved to respond the allegations as and when required with the permission of this Hon'ble Court. At present stage, it is being informed that site in question was identified for dumping & processing of Municipal Solid Waste to achieve the aim of reclamation of land of bandhwari landfill site.
2. That agency started the work of making concrete pavement for establishment of trommel machines for processing of solid waste. Two no. of concrete pavements were to be constructed but one was constructed and during construction of second pavement, inhabitants of locality have start protest for prevention of processing of waste at present site. As such, development work for processing Municipal Solid Waste is held up at site. Due to public protest,

Anil
Singh

alternative site is being identified. A letter dated 19.11.2020 has been written to Tehsildar, MCF for identification of new site for treatment of fresh Municipal Solid waste. Copy of letter dated 19.11.2020 is enclosed herewith. No waste has been dumped at the site in question.

The report is submitted accordingly for kind consideration of the Hon'ble Tribunal.



**Regional Officer, HSPCB
Ballabgarh Region**



**Additional Municipal Commissioner,
Municipal Corporation, Faridabad**



Municipal Corporation, Faridabad
B.K. Chowk N.I.T Faridabad -121001, Haryana-India
Tel. : 0129-2411649, 2411664, 2415549
Fax : 0129-2416465



To

Tehsildar,
Municipal Corporation
Faridabad.

Memo No. MCF/EE/SWM/2020/393 Dated: - 19/11/2020.

Subject: - Regarding identification of new site for treatment of fresh Municipal Solid Waste (MSW).

On the cited subject it is informed you that a meeting was held under the Chairmanship of Worthy Principal Secretary Haryana Chandigarh in Gurugram dated 14.12.2019. Therefore, abiding by the order of worthy PS Haryana, the land of 10 acre at Revenue State of Sihi Village Rakwa on left hand side of Agra Canal was identified and for dumping and processing of Municipal Solid Waste approval was granted for a period of three month by Ld. CMC approval dated 19.12.2019 in view of reclaim the land of Bandhwari landfill site.

The inhabitants of locality of Mirzapur village and sihi village and other surrounding area peoples protested for prevention of dumping of Municipal Solid Waste and threatened to the contractor to stop the work.

Now, Ld. CMC has desired to be identified the new site for processing of Municipal Solid Waste vide order dated 16.11.2020, and therefore, you are requested to compliance the order of competent authority and provide the same for aforesaid work.

Assistant Engineer-SWM & SBM

Copy to:-

1. Addl. Municipal Commissioner for information please.
2. Executive Engineer-SWM & SBM for information, please.

To

✓ Regional Officer,
Ballabgarh Region,
Near Hewo Apartment, Sector-16A
Faridabad, Ph. 0129-2225314.

Date: 9/12/20
AEE1/AEE2/SC-BI/JEE/Clerk

Singh
RO (BR)

Memo no. MCF/EE/SWM/SBM/2020/ 336

Dated: - 08/12/2020

Subject: - OA no. 260/2020 titled as Surrender Tewatia & Ors. Vs state of Haryana &

Ors. Regarding unscientific dumping of waste in village sihi, Sector-74,
Tehsildar Ballabgarh, District-Faridabad, Haryana.

Ref: HSPCB/BR/2020/5341-5353 dated 02.12.2020

On the subject cited above, it is pertinent to mention here that a meeting was held under the Chairmanship of Worthy Principal Secretary, ULB, Haryana Chandigarh in Gurugram dated 14.12.2019 regarding the identification of 10-acre land for dumping of Municipal Solid Waste to prevent dumping of Municipal Solid Waste at Bandhwari Plant in compliance of Hon'ble NGT order OA No. 514/2018.

Therefore, abiding by the order of worthy PS, ULB, Haryana, the land of 10 acre at Revenue State of Sihi Village Rakwa on left hand side of Agra Canal was identified and for dumping and processing of Municipal Solid Waste approval was granted for a period of three month by Ld. CMC approval dated 19.12.2020 in view of reclaim the land of Bandhwari landfill site.

Thereby, in compliance of directions of Hon'ble NGT for reclaim the Bandhwari landfill site, the work of processing of Municipal Solid Waste was awarded to M/s Daya Charan for development of site.

The agency started the work of making concrete pavement for establishment of trommel machines for processing of Solid Waste. There was to be constructed 02 Nos. Concrete Pavement but one had been constructed by the agency but during construction of second pavement, the inhabitants of locality of Mirzapur village and Sihi village and other surrounding area peoples protested for prevention of dumping of Municipal Solid Waste and



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threatened to the contractor to stop the work. This matter has also published in the Dainik Jagran dated 08.10.2020 (*copy attached*).

The development work for processing Municipal Solid Waste is held up at site. Also, due to public protest contractor is unable to execute the further work and for arrangement of alternative land, a letter bearing memo no. MCF/EE/SWM/2020/313 Dated: 19/11/2020 (*Copy attached*) had been written to Tehsildar MCF for identification of new site for treatment of fresh Municipal Solid waste by the order of Ld. CMC.

DA: - All above


Executive Engineer (SWM)

Copy to: -

1. Deputy Commissioner, Faridabad for information please.
2. Ld. Commissioner, Municipal Commissioner, Faridabad for information please.
3. Chief Engineer, Municipal Commissioner, Faridabad for information please.
4. Superintending Engineer-II, Municipal Commissioner, Faridabad for information please.

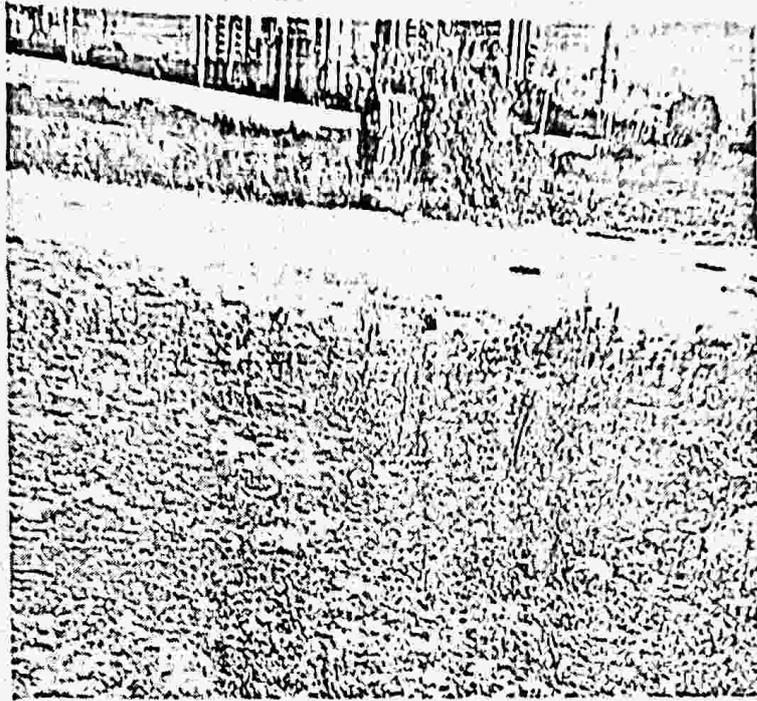
**लवल में दस
जार रिश्वत लेते
वलदार को दबोचा**

द सहयोगी, पलवल : बुधवार को सतर्कता ब्यूरो फरीदाबाद की ने अलावलपुर पुलिस चौकी में हवलदार मान सिंह को दस रुपये रिश्वत लेते हुए दबोचा। लदार के खिलाफ मुकदमा दर्ज वृहस्पतिवार को अदालत में पेश जाएगा। यह जानकारी देते हुएक्टर त्रिभुवन शर्मा ने बताया कि वृहस्पतिकर्ता जोगिंद्र के पुत्र लोकेश खिलाफ मारपीट, जान से मारने की धमकी देने और शस्त्र अधिनियम धाराओं में मुकदमा दर्ज था।

सममें आरोपित हवलदार ने थाना हट में बिना हवालात में बंद कर लिया। अदालत में पेश करने के जमानत करवाने में सहायता के की एवज में दस हजार रुपये मांग की थी। उन्होंने बताया कि लदार ने उनसे पांच हजार रुपये के तौर पर लिए थे। शिकायत के तौर पर टीएम गठित करके बुधवार हवलदार मान सिंह को दस रुपये रिश्वत लेते हुए इयूटी स्ट्रेट की मौजूदगी में रंगे हाथों ह्तार किया गया।

बता दें कि लोकेश के खिलाफ स ने गांव स्थित केसी भट्टा पर रत मुनीम विष्णु के साथ 13 2020 की रात को मारपीट कर तमंचा दिखाकर एक हजार 970 ले लूटने का मामला दर्ज किया था। की पुलिस कार्रवाई चल रही थी इसी मामले में हवलदार ने रुपये मांग की थी।

सिही में कचरा डालने की साइट बनाने का विरोध



नहरपार गांव में कचरा डालने के लिए इसी जगह का हुआ है चयन • फोटो सौजन्य ग्रामीण

जागरण संवाददाता, बल्लभगढ़ : नगर निगम द्वारा सिही की जमीन में कूड़ा कचरा डालने के लिए लैंडफिल साइट बनाने के विरोध में ग्रामीणों ने पंचायत की। जिसकी अध्यक्षता गांव सिही के राजवीर सिंह तेवतिया ने की। पंचायत के प्रतिनिधियों ने इसके विरोध में उपायुक्त यशपाल यादव और नगर निगम आयुक्त यश गर्ग को ज्ञापन सौंपा।

इस दौरान गांव सिही से अजीत सिंह जेलदार ने कहा है कि यहां का पानी मीठा है और नगर निगम के काफी ट्यूबवेल लगे हुए हैं। यदि यहां पर कचरा डाला गया तो पीने का पानी प्रदूषित हो जाएगा। प्रकाश दलाल ने कहा कि आबादी के बीचोंबीच कचरा डालने के दुष्परिणाम जल्द सामने

आने लगेगा।

कचरा तो आबादी से बाहर डालना चाहिए। गांव मिर्जापुर के सरपंच महीपाल आर्य ने रविवार को साइट निर्माण स्थल पर गांव सिही, बड़ौली, मिर्जापुर, नीमका, मुजैड़ी और सेक्टरों की रेजिडेंट वेलफेयर एसोसिएशनों के पदाधिकारियों की पंचायत आयोजित करने के लिए कहा है। इस दौरान निर्णय लिया गया कि नगर निगम के इस प्रस्ताव का विरोध किया जाएगा।

इस दौरान शमशेर तेवतिया, ओम प्रकाश दलाल, धर्मपाल आर्य, वरुण श्योकंद, उधम सिंह आर्य, भूप सिंह यादव, केसरी सिंह यादव, वीरेंद्र वैष्णव, राजवीर सरपंच जगवीर सरपंच, सुंदर सिंह मौजूद थे।

तीन किशतों में फीस भरने की छूट मिली

जारां, फरीदाबाद : महर्षि दयानंद विश्वविद्यालय (एमडीयू) संबंधित महाविद्यालयों के छात्र अब तीन किशतों में फीस का भुगतान कर सकेंगे। कोरोना महामारी के दौरान आए आर्थिक संकट को देखते हुए विश्वविद्यालय ने अभिभावकों को राहत दी है। विश्वविद्यालय के फैसले से एक मुश्त फीस भरने के दबाव से राहत मिलेगी। उच्चतर शिक्षा निदेशालय ने महाविद्यालय के प्राचार्यों को निर्देश जारी कर दिए गए हैं।

उल्लेखनीय है कि कोरोना महामारी के चलते कई अभिभावकों के सामने आर्थिक तंगी के हालात बने हुए हैं। आर्थिक परेशानी की वजह से छात्रों को दखिले से वंचित नहीं रहना पड़े, इसके लिए महाविद्यालय के प्राचार्यों ने निदेशालय को फीस किशतों में भरने की अनुमति मांगी थी। निदेशालय ने सभी महाविद्यालय के प्राचार्यों को अनुमति दे दी है। इसके तहत छात्र पहली व दूसरी किशत में 30-30 फीसद और तीसरी किशत में 40 फीसद का भुगतान करना होगा। इस संबंध में नेहरू कालेज के प्राचार्य ओपी रावत ने बताया कि छात्रों को इस बार तीन किशतों में फीस भुगतान करने का विकल्प दिया जाएगा। निदेशालय की ओर से इस बारे में पत्र मिल चुका है।